

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong the 24<sup>th</sup> July, 2020.

**No. LJ(B). 53/93/Pt/56**– In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following officers as Executive Magistrate in the interest of Public Services within Ranikor Civil Sub-Division, South West Khasi Hills District with immediate effect and until further orders:

<b><i>Sl. No</i></b>	<b><i>Name of the officers</i></b>	<b><i>Designation</i></b>
1.	<b>Shri.K.C.Nongrum</b>	Executive Engineer, PWD (Roads), Ranikor Division
2.	<b>Shri.C.A.Sangma</b>	Sub-Divisional Officer, PHE, Ranikor Sub-Division
3.	<b>Shri.W.Wahlang</b>	Range officer Border area Soil and Water Conservation, Ranikor
4.	<b>Shri.P.L.Kynshi</b>	ADO, Ranikor
5.	<b>Shri.D.Pakynstein</b>	Labour Inspector, Ranikor



**(L.K. Swett)**

Under Secretary to the Government of Meghalaya,  
Law (B) Department.


**Memo. No. LJ(B). 53/93/Pt/56-A**

**Dated Shillong the 24<sup>th</sup> July, 2020**

**Copy forwarded to:-**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Addl. Deputy Commissioner, Ranikor Civil Sub-Division, South West Khasi Hills District with reference to letter No.RCSD/HEMR/2020/ Dated Ranikor the 14<sup>th</sup> July, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.



Under Secretary to the Government of Meghalaya,  
Law (B) Department.